the relevant provisions of the Ministry of Finance, Government of India. An employee on deputation is entitled to elect to draw either the pay in the scale of pay of the deputation post or his pay in the parent cadre plus personal pay, if any, plus deputation allowance. All deputationists are provided same facilities.

Trainees in I.T.Is. Delhi

1559. DR. BENGALI SINGH: Will the Minister of LABOUR be pleased to state:

(a) the value each of tool and other raw materials purchased for the trainees in Industrial Training Institutes, Delhi and the amount allocated in the budget for this purpose;

- (b) whether the vacancies of apprentices are not given due publicity by the Apprentice Adviser, Nizamuddin, New Delhi;
- (c) whether the apprentice trainees are harassed by sending them at far away centres; and
 - (d) if so, the details; thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a).

(i) Value of tools and equipment and raw materials purchased during the financial years 1988-89-

Tools and equipment:

Rs. 56 lakhs

Raw materials and consumables

Rs. 26 lakhs

(ii) Budget provisions as Revised Estimates for the financial year 1989-90

Tools and equipment:

Rs. 55 lakhs

Raw materials and consumables

Rs. 29 lakhs

- (b) Due publicity is given for the vacancies of the apprentices by the Apprenticeship Adviser, Delhi Administration.
- (c) No, Sir. the apprentices are sponsored by the firms and are only registered in the office of the Apprenticeship Adviser. The apprentices obtain their shop-floor training at the premisses of the firms which sponsor them.
 - (d) Not applicable.

Construction of Flyover on G.T. Road

1560. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of URBAN DE-VELOPMENT be pleased to state:

- (a) whether any representation has been received from the shopkeepers regarding construction of fly-over on G.T. Road, in Delhi:
 - (b) if so, the details thereof; and
- (c) the action taken or proposed by Government in this regard?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) and (b). Municipal Corporation of Delhi has reported that a representation has been received from Shahdara G.T. Road Sangarsh Samiti to the effect that the construction of flyover on G.T. road would adversely affect the shopkeepers and factories which

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fall in the alignment of the said flyover.

(c) The normal policy in this regard is that such of the properties as are legally owned and occupied are acquired on payment of compensation according to law while unauthorised structures are liable to be removed without compensation.

Wages of Employees of Five Star Hotels under Delhi Administration

1561. SHRIHARIKEWAL PRASAD: Will the Minister of LABOUR be pleased to state:

- (a) the minimum wages of the employees of five star hotels under Delhi Administration:
- (b) whether employees of all the five star hotels are getting equal wages; and
- (c) if not, the reasons therefor and whether Government propose to take any action in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) There are no Five Star Hotels under Delhi Administration.

(b) and (c). Does not arise.

[English]

Completion of Syphon Across River Kamla for the Western Kosi Cannal

1562. SHRI BHOGENDRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the latest position with regard to the completion of the syphon across river Kamla

for the Western Kosi Cannal in the district of Madhubani within Bihar and the branch canals emanating therefrom etc. and the time schedule for their completion;

- (b) the details of the phase-wise irrigation of land;
- (c) whether the remaining 400 causes water at the tail end near Shaharghat is sought to be diverted southwards to irrigate western part of Benipatti and Jaley block; and
 - (d) if so, the details thereabout?

THE MINISTER OF STATE OF THE MINISTRYOF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). The information is being collected and will be laid on the table of the House.

Accidents in Open Cast Mines

1563. SHRI HARADHAN ROY: Will the Minister of LABOUR be pleased to state:

- (a) whether the accidents in the Eastern Coalfields Limited open cast mines are on the increase;
- (b) if so, the details of the accidents during the last three years; and
- (c) the details of the action taken thereon?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) The number of accidents which occurred in open cast mines of M/s. Eastern Coalfields Limited during the last three years is given below:—